

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Food Processing Industries are both in the organised and unorganised sectors and hence information on the total investment is not Centrally maintained.

Most of the food processing industries are delicensed. Since liberalisation in 1991 till September, 1998, 4676 Industrial Entrepreneur Memoranda (IEMs) involving an investment of Rs. 53,490 crores have been filed. Besides 1078 approvals involving investment Rs. 18,664 crores for setting up food processing industries have been granted.

Out of the above, till September, 1998, 837 projects involving an investment of Rs. 11,168 crores have already started commercial production.

#### Doordarshan Centre At Chhapra in Bihar

3935. SHRI HIRA LAL ROY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up Doordarshan Kendra at Chhapra (Saran) district of Bihar; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) No, Sir.

(b) Does not arise.

[Translation]

#### Regional Centres of Films Division

3936. SHRI RAMESHWAR PATIDAR :

SHRIMATI SHEELA GAUTAM :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of regional centres of the Films Division in the country;

(b) whether all these centres are fully equipped with necessary equipments;

(c) if not, the steps taken to provide facilities in these centres;

(d) whether there is any proposal to open more regional centres of the Films Division; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF

INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) There are two Regional Production centres of Films Division at Bangalore and Calcutta apart from a unit of the Division at New Delhi for production of family welfare and defence training film.

(b) The Regional Production Centres are equipped with essential infrastructure like cameras, editing machines and recording equipments.

(c) While the essential facilities are available, it is proposed to suitably upgrade the facilities at these Centres, keeping in view the advancements in technology in this field, subject to availability of resources.

(d) No, Sir.

(e) Does not arise.

[English]

#### Telephone Adalat

3937. SHRI P.S. GADHAVI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone Adalats held in Gujarat during the last two years;

(b) the number of cases settled in each adalat;

(c) whether the Government propose to hold more adalats on regular basis; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA) : (a) Telephone Adalat held

Year	No. of Adalat
1996-97	26
1997-98	32
(b) Cases Settled	
Year	No.
1996-97	563
1997-98	904

(c) and (d) As per existing instructions, Telephone Adalats are required to be held in all Telecom Circles/Districts every three months. There is no proposal to increase the frequencies of holding such adalats.

#### Upgradation of Post Offices

3938. SHRI SRIRAM CHAUHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to upgrade existing sub post office and Branch post offices in U.P. particularly in Basti district;